

C.R. 54 (Vacant)
CRIMINAL CASESE DATED 21.09.2020

SR. NO.	CASE NUMBER	
1)	NDPS B.A. Ex. 27 in Spl. 125/18	
2)	ABA 939/20	
3)	B.A. Ex. 31 in S.C. 141/19	
4)	NDPS B.A. Ex. 3 in Spl. 454/20	
5)	B.A. Ex. 16 in S.C. 717/99	
6)	B.A. Ex. 20 in S.C. 718/99	
7)	NDPS B.A. 688/20 in Spl. 170/18	
8)	M.A. Ex. 20 in S.C. 340/18	

C.R. 54 (Vacant)
CRIMINAL CASESE DATED 22.09.2020

SR. NO.	CASE NUMBER	
1)	NDPS B.A. Ex.16 in Spl. 158/18	
2)	BA 722/20 in Spl. 418/20	
3)	NDPS B.A. Ex. 3 in Spl. 188/20	

C.R. 54 (Vacant)
CRIMINAL CASESE DATED 23.09.2020

SR. NO.	CASE NUMBER	
1)	MCOB B.A. Ex.8 in MCOB Spl. 15/19	
2)	BA Ex. 13, 16, 17 and 19 in Spl. 374/20	
3)	M.A. 173/20 in Spl. 374/20	
4)	M.A. 537/20 in Spl.37 4/20	
5)	B.A. Ex. 11 in S.C. 741/18	
6)	NDPS B.A. 794/20 in Spl. 457/20	
7)	NDPS B.A.Ex. 2 in Spl. 457/20	
8)	B.A. Ex. 5 in Spl. 202/20	
9)	B.A. Ex. 18 in Spl.192/19	

C.R. 54 (Vacant)
CRIMINAL CASESE DATED 24.09.2020

SR. NO.	CASE NUMBER	
1)	B.A.1607/20 in S.C. 46/20	
2)	BA Ex. 4 in Spl. 568/20	

C.R. 54 (Vacant)
CRIMINAL CASESE DATED 25.09.2020

SR. NO.	CASE NUMBER	
1)	M.A. 2092/19 in NDPS Spl. 128/18	

18.9.2020	<p style="text-align: center;">CORAM :H. H. THE SPECIAL JUDGE SHRI. R.R. BHOSALE</p> <p style="text-align: right;">(C. R. NO. 55)</p>
SPL CASE MCOG 19/2019	<p>Matter pertains to C.R. No. 54. Accused No. 1 to 3 not produced from jail. Matter is adjourned on 03.10.2020.</p> <p style="text-align: right;">JUDGE</p>
18.9.2020	<p style="text-align: center;">CORAM :H. H. THE SPECIAL JUDGE SHRI. R.R. BHOSALE</p> <p style="text-align: right;">(C. R. NO. 55)</p>
Remand Appl. TADA 260/2020	<p>Matter pertains to C.R. No. 54. Accused not produced from jail. JC extended till the next date. Matter is adjourned on 03.10.2020.</p> <p style="text-align: right;">JUDGE</p>
18.9.2020	<p style="text-align: center;">CORAM :H. H. THE SPECIAL JUDGE SHRI. R.R. BHOSALE</p> <p style="text-align: right;">(C. R. NO. 55)</p>
S.C. 717/99 Ex. 16	<p>Matter pertains to C.R. No. 54. APP Mr. Tawade for state present. Adv. Mr. Gadgil for applicant present. Matter is adjourned on 21.09.2020 for hearing on Ex. 16.</p> <p style="text-align: right;">JUDGE</p>

18.9.2020	CORAM :H. H. THE SPECIAL JUDGE SHRI. R.R. BHOSALE (C. R. NO. 55)
S.C. 718/99 Ex. 20	Matter pertains to C.R. No. 54. APP Mr. Tawade for state present. Adv. Mr. Gadgil for applicant present. Matter is adjourned on 21.09.2020 for hearing on Ex. 16. JUDGE

18.9.2020	CORAM :H. H. THE NDPS SPECIAL JUDGE SHRI G.B. GURAO (C. R. NO. 43)
NDPS B.A. 688/20 in Spl. 170/18	Matter pertains to C.R. No. 54. Adv. Mr. Mustaq Shaikh for applicant present. On request of Advocate applicant matter is adjourned on 21.09.2020 JUDGE
18.9.2020	CORAM :H. H. THE NDPS SPECIAL JUDGE SHRI G.B. GURAO (C. R. NO. 43)

NDPS B.A. 794/20 in Spl. 457/20	Matter pertains to C.R. No. 54. Adv. Ms. Alisha Parekh for applicant present. On request of advocate of applicant matter is adjourned on 23.09.2020	JUDGE
18.9.2020	CORAM :H. H. THE NDPS SPECIAL JUDGE SHRI G.B. GURAO (C. R. NO. 43)	
NDPS B.A. Ex. 2 in Spl. 457/20	Matter pertains to C.R. No. 54. Adv. Ms. Alisha Parekh for applicant present. On request of advocate of applicant matter is adjourned on 23.09.2020	JUDGE
18.9.2020	CORAM :H. H. THE NDPS SPECIAL JUDGE SHRI G.B. GURAO (C. R. NO. 43)	
NDPS B.A. Exh. 4 in Spl.568/20	Matter pertains to C.R. No. 54. None for applicant. Matter is adjourned on 24.09.2020 for order.	JUDGE

18.9.2020	CORAM :H. H. THE NDPS SPECIAL JUDGE SHRI G.B. GURAO (C. R. NO. 43)
NDPS Spl. 197/19 Exh. 6 Exh. 7 Exh. 8	Matter pertains to C.R. No. 54. NOB TOB Adv. Mr. Anil Jadhav filed application for matter taking on todays Board at Ex. 6 O- allowed. Adv. for applicant Filed V/P at Ex. 7. O. filed. Adv. for applicant Filed Bail application at Ex.8. O. APP to say.

	Adjourned on 23.09.2020 for say on Ex.8.	JUDGE
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18.9.2020	CORAM :H. H. THE SPECIAL JUDGE SHRI. R.R. BHOSALE	(C. R. NO. 55)
S.C. 717/99 Ex. 16	Matter pertains to C.R. No. 54. APP Mr. Tawade for state present. Adv. Mr. Gadgil for applicant present. Matter is adjourned on 21.09.2020 for hearing on Ex. 16.	JUDGE